

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
STARRED QUESTION NO-193
ANSWERED ON- 05/08/2026

**GENERAL MANAGEMENT CONSULTANTS FOR TECHNOLOGY-DRIVEN
HIGHWAYS**

193. DR. SIKANDER KUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the criteria and transparent bidding procedures adopted by National Highways Infra Trust to engage General Management Consultants for professional operations and maintenance;
- (b) the specific advanced technologies, including automated inspection tools and predictive maintenance software, mandated under new framework to improve highway asset life;
- (c) the total length of National Highway stretches currently transferred to professional management system, along with metrics set to measure its success; and
- (d) the concrete steps embedded in this model to upgrade commuter safety, minimize accident response times and resolve gridlocks at digital toll collection barriers?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (d) A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. 193 ANSWERED ON 05TH AUGUST, 2026 ASKED BY DR. SIKANDER KUMAR REGARDING “GENERAL MANAGEMENT CONSULTANTS FOR TECHNOLOGY-DRIVEN HIGHWAYS”

(a) National Highways Infra Trust (NHIT) is a private Infrastructure Investment Trust (InvIT), registered under the Securities & Exchange Board of India (SEBI) InvIT Regulations, which holds National Highway assets through its Special Purpose Vehicles. These assets are to be monitored and maintained by the Project Management Company (PMC) of NHIT which is National Highways InvIT Project Managers Private Limited (NHIPMPL).

It has been informed by NHIPMPL that in order to increase efficiency in operation and maintenance, the Board of National Highways Infra Investment Managers Private Limited (NHIIMPL), which is the Investment Manager of NHIT, in its 89th Board meeting approved to engage General Management Consultants (GMCs). The selection of these GMCs has been done via an open and competitive bidding framework using the Quality and Cost Based Selection (QCBS) methodology. Expressions of Interest (EOIs) were invited to identify suitable consultants. A detailed inventory of the appointed GMCs for various highway stretches is provided in **Annexure A**.

(b) In order for NHIPMPL to maintain highways placed with them to prescribed standards and improve road user experience, the scope of GMC includes carrying out periodic surveys using Network Survey Vehicle (NSV), Drone & Dashboard based cameras surveys by deploying artificial intelligence/ machine learning technology, Falling Weight Deflectometer (FWD) tests etc. and carry out necessary corrective measures to maintain asset life.

(c) As of now, 1195 km of the NHIT road assets have been allotted to the 5 selected GMCs on a pilot basis for professional management of Operations and Maintenance (O&M) of the road assets (**Annexure A**). The success of this framework will be measured by monitoring their deliverables as per Agreement.

(d) Following are included in the scope of GMCs for enhancing commuter safety and minimise accident response time –

1. Conduct regular surveys and safety inspections of the project stretch to assess traffic safety worthiness in accordance with Concession Agreement. Identify and quantify deficiencies, and provide corrective design drawings, BOQs, and cost estimates to carry out the necessary rectifications.
2. Carry out the procurement of specialized safety agencies to execute safety-related works.
3. Identify potential blackspots and suggest short term & long-term measures to enhance commuter safety and maximizing asset service life.

4. Review Independent Road Safety Reports and implement suitable rectification measures for enhancing commuter safety.
5. The operational readiness, response times, and service standards of Incident Management Services (including Ambulances, Route Patrol Vehicles, and Cranes) according to the Concession Agreement.
6. Procurement & Supervision of Advanced Traffic Management Systems (ATMS), Traffic Control Management Systems (TCMS) and Multi-Lane Free Flow (MLFF) for tracking real-time traffic & un-interrupted flow of traffic.

[ANNEXURE REFERRED TO IN REPLY TO PART (a) & (c) OF THE RAJYA SABHA STARRED QUESTION NO. 193 ANSWERED ON 05TH AUGUST, 2026 ASKED BY DR. SIKANDER KUMAR REGARDING “GENERAL MANAGEMENT CONSULTANTS FOR TECHNOLOGY-DRIVEN HIGHWAYS”]

Annexure-A

Package no.	Name of the package	Length (Km)	Name of the GMC
GMC I; Pkg I	Rewa - Katni - Jabalpur section in the State of Madhya Pradesh	224	M/s Chaitanya Projects Consultancy Ltd.
GMC I; Pkg II	Jabalpur- Laknadon- Khwasa section in state of Madhya Pradesh and Borkhedi- Wadner- Kelapur section in the State of Maharashtra	250	M/s Cube Highways Technologies Pvt Ltd
GMC I; Pkg III	Kachugaon- Rakhaldubi- Kalajahar section & Kalajahar-Pattacharkuchi section in the State of Assam and Chichra-Kharagpur section in the State of West Bengal	198	M/s Geo Design & Research (P) Ltd.
GMC I; Pkg IV	Muzaffarnagar Haridwar & Bareilly Sitapur in the State of Uttar Pradesh and Uttarakhand	236	M/s CEG Engineering
GMC II; Pkg I	Raipur- Simga - Bilaspur section in the State of Uttar Pradesh and Chittorgarh - Kota section in the State of Rajasthan	287	M/s Translink Infrastructure Consultants Pvt. Ltd.
Total length		1195	
